

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 138 of 2011

Dated :17th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

NTPC Ltd. ... Appellant(s)

Versus

C.E.R.C. & Ors.Respondent(s)

**Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan &
Ms. Sneha Venkataramani**

Counsel for the Respondent(s): Mr. Pradeep Misra for UPPCL

ORDER

The learned counsel for the Respondent wants to file Written Submissions in the matter.

Post the matter for hearing on **02.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/VS